



NOTIFICATION No. 137 / 2017

The Government, in G.O.Ms.No.311, Home (Courts-IV) Department, dated 06.04.2017, have issued orders, sanctioning 1 (one) post of Director, in the cadre of District Judge in the scale of pay of Rs.51550-1230-58930-1380-63070 viz., **Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru. P.Murugan, Principal District Judge, Erode, is transferred and posted on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras, in the newly sanctioned post.

HIGH COURT, MADRAS.
DATED: 31.07.2017.

31-7-17
REGISTRAR GENERAL.

To

1. Thiru. P.Murugan, Principal District Judge, Erode.
2. The Principal District Judge, Erode.
3. The Chief Judicial Magistrate, Erode.
4. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
5. The Assistant Registrar ("J" Section), High Court, Madras
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.
8. The Treasury Officers, District Treasury, Erode.
9. The Section Officer, "J" Section, High Court, Madras.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.

3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Registrar (Special Cell), High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (District Judiciary), High Court, Madras.
12. The Additional Registrar -I (Vigilance), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar (Recruitment), High Court, Madras.
15. The Official Assignee, High Court, Madras.
16. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
17. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
18. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
19. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
20. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
21. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
22. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
25. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
26. The Chief Accounts Officer, High Court, Madras.
27. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
28. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'J' / Library / Stationery Sections / Legal Cell, Server Room, High Court, Madras.
29. The Technical Director, NIC, High Court, Madras.
30. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
31. The Record Keeper, A.D. Records, High Court, Madras.

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R.O.C.No.34050-A/2017-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges – Thiru P.Murugan, Principal District Judge, Erode – Transferred and posted on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras, in the newly sanctioned post - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 137 / 2017, dated : 31.07.2017.

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Thiru. P.Murugan, Principal District Judge, Erode, who has been transferred and posted on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras in the newly sanctioned post, vide High Court's Notification cited above, is required to hand over charge of his post to the I Additional District Judge, Erode, immediately, and assume charge of the post of Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras, within the joining time prescribed under relevant Rules.

The I Additional District Judge, Erode, is required to hold full additional charge of the post of Principal District Judge, Erode, until further orders.

HIGH COURT, MADRAS.
DATED: 31.07.2017.

P. S. Srinivasan
31-7-17
REGISTRAR GENERAL.

To

1. Thiru. P.Murugan, Principal District Judge, Erode.
2. The Principal District Judge, Erode.
3. The Chief Judicial Magistrate, Erode.
4. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
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8. The Treasury Officers, District Treasury, Erode.
9. The Section Officer, "J" Section, High Court, Madras.

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.